

SCHEDULE II
FORM B
PUBLIC ANNOUNCEMENT

(Regulation 12 of the Insolvency and Bankruptcy (Liquidation Process) Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF RUCHIKA TRADELINK PRIVATE LIMITED

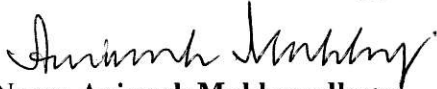
1.	NAME OF CORPORATE DEBTOR	RUCHIKA TRADELINK PRIVATE LIMITED
2.	DATE OF INCORPORATION OF CORPORATE DEBTOR	16/02/1999
3.	AUTHORITY UNDER WHICH CORPORATE DEBTOR IS INCORPORATED/ REGISTERED	ROC-KOLKATA
4.	CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE DEBTOR	U25201WB1999PTC160634
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE DEBTOR	155, LENIN SARANI, 4TH FLOOR, ROOM NO. 402, KOLKATA 700013, WEST BENGAL, INDIA
6.	DATE OF CLOSURE OF INSOLVENCY RESOLUTION PROCESS	02/02/2020
7.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE DEBTOR	03/02/2020
8.	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	Name: ANIMESH MUKHOPADHYAY Address: SYNDICON ENCLAVE, FLAT 2B, 25/1A/1 NAKTALA ROAD, KOLKATA 700047 Email: animesh_fca@yahoo.co.in Mobile No: 9830107220 Regn No: IBBI/PA-001/IP-P00124/2017-18/10266
9.	LAST DATE FOR SUBMISSION OF CLAIMS	04/03/2020

Notice is hereby given that the Hon'ble National Company Law Tribunal, Kolkata Bench had ordered the commencement of liquidation of the **RUCHIKA TRADELINK PRIVATE LIMITED** on 03/02/2020.

The stakeholders of **RUCHIKA TRADELINK PRIVATE LIMITED** are hereby called upon to submit a proof of their claims, on or before 04/03/2020, to the liquidator at the address mentioned against item 8.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.



Name: **Animesh Mukhopadhyay**
Regn No. **IBBI/PA-001/IP-P00124/2017-18/10266**
Liquidator of Ruchika Tradelink Private Limited
Date : 07/02/2020
Place : Kolkata

ANIMESH MUKHOPADHYAY
Insolvency Professional
Regn. No. **IBBI/PA-001/IP-P00124/2017-2018/10266**